

<u>The Gauhati High Court, At Guwahati</u> [HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

<u>N O T I C E</u>

It is for information to all concerned that tomorrow i.e. on 12.06.2024 (Wednesday), item Nos. 15 to 19 and 46 to 48 listed before the Single Bench of Hon'ble Mr. Justice A.D. Choudhury are deferred and will be notified later on. Urgent matter, if any, may be mentioned before His Lordship.

BY ORDER

Dated, Guwahati, the 11th June, 2024.